

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DMB PAPER MILLS PRIVATE
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DMB Paper Mills Private Limited
2.	Date of incorporation of corporate debtor	08/04/1997
3.	Authority under which corporate debtor is incorporated / Registered	ROC – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U36998GJ1997PTC032067
5.	Address of the registered office of corporate debtor	Registered Office: R/Plot No.352, Sneh Ganga, Near Upashna School, GIDC Bunglow Area, GIDC Vapi Na Vapi Valsad Gujarat- 396195
6.	Date of closure of Insolvency Resolution Process	30/08/2023
7.	Liquidation commencement date of corporate debtor	30/08/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Shreyansh Jain IBBI/IPA-001/IP-P-01683/2019 -2020/12727
9	Address and e-mail of the liquidator, as registered with the Board	505 Silver Coin Apartment, Behind Aakashwani, Paota C Road, Jodhpur, Rajasthan - 342001 Email: shreyansh.jain@mail.ca.in
10.	Address and e-mail to be used for correspondence with the liquidator	B Wing 601-604, Raylon Arcade, RK Mandir Road, Near Pidlite, Kondivita, Andheri (East), Mumbai- 400 059. Email: liquidation.dmbpaper@gmail.com
11.	Last date for submission of claims	29/09/2023

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the DMB Paper Mills Private Limited on 30/08/2023

The stakeholders of DMB Paper Mills Private Limited are hereby called upon to submit their

claims with proof on or before 29/09/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Mr. Shreyansh Jain

Liquidator of DMB Paper Mills Private Limited

IBBI/IPA-001/IP-P-01683/2019 -2020/12727

AFA Valid Up to: 15/06/2024

Registered Address: 505 Silver Coin Apartment,
Behind Aakashwani, Paota C Road, Jodhpur,
Rajasthan -342001

Correspondence Address: B, 601 – 605, Raylon
Arcade, R.K. Mandir Lane, Kondivita J.B. Nagar,
Andheri East, Mumbai, Maharashtra – 400059.

Date: 01/09/2023

Place: Mumbai